

TSI Business Parks Hyderabad Private Limited Vs Telangana State Industrial Infrastructure Corporation Ltd.

Court: High Court For The State Of Telangana:: At Hyderabad

Date of Decision: Dec. 18, 2023

Acts Referred: Special Economic Zone Rules, 2006 " Rule 11(9)
Special Economic Zones Act, 2005 " Section 10(10)

Hon'ble Judges: T. Madhavi Devi, J

Bench: Single Bench

Final Decision: Dismissed/Allowed

Judgement